

[Translation]

Small Scale Units

*267. SHRI GUMAN MAL
LODHA:
SHRI HARI KEWAL
PRASAD:

Will the PRIME MINISTER be pleased to state:

(a) whether the present policy of liberalisation has increased the possibility of small scale units becoming sick;

(b) if so, whether any assessment has been made in this regard;

(c) the number of small scale units lying sick at present, State-wise;

(d) the amount of loan and incentives provided to these units during the last three years; and

(e) the steps taken to overcome the sickness of small scale sector?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES (SHRI M. ARUNACHALAM): (a) No, Sir.

(b) While some non-official agencies like Entrepreneurial Development Institute, Ahmedabad and the Confederation of Indian Industries have made assessments in this regard, a diagnostic survey on sickness in the small scale sector is also being conducted to examine, inter-alia, the impact of economic reforms and economic liberalisation measures on sickness in small scale sector.

(c) The number of sick small scale units as at the end of March, 1992, State-wise is given in the *Statement*.

(d) According to Reserve Bank of India, the number of units considered potentially viable and those put under nursing programme and the loan outstanding with them during last 3 years is given below:—

	Potentially viable		Put under nursing	
	No. of units	Loan outstanding (Rs. crores)	No. of units	Loan outstanding (Rs. crores)
March 1990	16451	590	12160	471
March 1991	16140	693	13224	550
March 1992 (latest available).	19210	729	13289	559

Small Industries Development Bank of India (SIDBI) provided following amount for rehabilitation of Potentially viable sick SSI units under its refinance

scheme during 3 years viz 1990-91, 1991-92 and 1992-93.

Sanction	Rs. 38.56 crore.
Disbursement	Rs. 21.60 crore.

(e) The steps taken to overcome the sickness of small scale sector are as follows:—

- (i) Detailed guidelines have been issued to banks by RBI and the state level financial institutions by IDBI/SIDBI regarding identification of sick SSI units, norms for assessing potential viability and nature and extent of reliefs/concessions which could be extended for their rehabilitation.
- (ii) A separate refinance scheme for rehabilitation (RSR) is being operated by SIDBI for revival of potentially viable sick units.
- (iii) State level inter-institutional committees (SLIICs) have been constituted by RBI for review of sick accounts in the portfolio of banks and SFCs and arriving at co-ordinated approach.
- (iv) Financial assistance in the form of long term equity type assistance upto Rs. 1,50,000 to units with project cost not exceeding Rs. 10 lakhs at a nominal service charge of 1% per annum is also available to potentially viable sick SSI units from the National Equity Fund set up in August, 1987.

STATEMENT

State-wise break up of sick small scale industrial units as at the end of March 1992

State/UTs	No. of sick units.
Assam	5317

State/UTs	No. of sick units.
Meghalaya	68
Mizoram	1
Bihar	7823
Arunachal Pradesh	50
West Bengal	32022
Nagaland	2039
Manipur	2277
Orissa	8415
Sikkim	75
Tripura	670
A & N Islands	22
Uttar Pradesh	34150
Delhi	4705
Punjab	5485
Haryana	3467
Chandigarh	342
J & K	769
Himachal Pradesh	1481
Rajasthan	14420
Gujarat	6581
Maharashtra	20153
Daman & Diu	41
Goa	1066
D & N Haveli	5
Madhya Pradesh	22333
Andhra Pradesh	29586
Karnataka	17316
Lakshadweep	-
Tamil Nadu	9797

State/UTs	No. of sick units.
Kerala	14883
Pondicherry	216
Total	245575

Source-Reserve Bank of India.

[English]

Welfare Schemes for Women

*268. SHRI GOPINATH GAJA-
PATHI:
SHRIMATI VASUNDHARA
RAJE:

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Government have sponsored some schemes for the welfare of women;

(b) if so, the details thereof;

(c) whether the Government have increased the allocations under those

Schemes during the Eighth Five Year Plan; and

(d) if so, the extent of increase in comparison to those in the Seventh Plan?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO): (a) Yes, Sir.

(b). to (d). The details of the schemes and increase in the outlays are given in the enclosed *Statement*.

STATEMENT

Various Ministries/Departments of the Government of India are implementing schemes for the welfare of women. The major schemes being implemented are enumerated below indicating the outlays of the Seventh and Eighth Plans and the percentage increase in the Eighth Plan. The schemes at Sl. Nos. 1 to 17 are exclusively targetted for women and the schemes at Sl. Nos. 18 to 22 also benefit women substantially.

(Rs. in crores)

Sl. No.	Name of the Scheme	Nature of Scheme Central Sector (CS)/ Centrally Sponsored Scheme (CSS)	Seventh Plan Outlay	Eighth Plan Outlay	Percentage increase	Remarks
1.	Hostels for Working Women	CS	30.00	35.00	16.6	
2.	Setting up of Employment and Income Generating Training-cum-Production Centres for Women (NORAD)	CS	2.00	20.00	900.00	